

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Ref: Docket No. 50/GT/2013

Date: 08.5.2013

To,
The Chief Engineer (Commercial),
NHPC Office Complex
Sector-33, Faridabad
Haryana-121003

Sir,

Subject: **Docket No. 50/GT/2013: Revision of tariff of Dhaulinganga Power Station for the tariff period 2009 - 14.**

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **22.5.2013**:

2. On the detailed scrutiny of the submitted petition vide affidavit dated 22-03-2013, following information required.
 - i) Bank Document with respect to interest rates reset at each period in respect of each disbursement of each loan.
 - ii) Income Tax Return with computation statement showing station-wise details for the Assessment Year (AY) 2010-11, 2011-12, 2012-13 and 2013-14.
 - iii) Tax Audit Report for the AY 2010-11, 2011-12, 2012-13 and 2013-14.
 - iv) Assessment Order for the AY 2010-11, 2011-12, 2012-13 and 2013-14.
 - v) Audited Balance Sheets and the station for the FY 2009-10, 2010-11, 2011-12 and 2012-13.
3. The details of capital expenditure and additional capital expenditure incurred, duly audited by the auditors in terms of regulation 6 (3) shall be submitted.
4. Further action in this matter will be taken on receipt of the above information/ clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)